

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3102
ANSWERED ON:18.08.2004
ROAD ACCIDENTS ON NH-1
Ahmad Shri Ateeq

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is aware that a majority of road accidents on National Highway No. 1 in Sonapat, Panipat, Karnal, Kurukshetra and Ambala occur because of faulty road engineering, serving liquor in eateries/dhabas, encroachments and lack of adequate traffic education;
- (b) if so, whether the Government has any plan to remove all encroachments on NH-1; and
- (c) if so, the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

- (a) Accidents on highways occur mainly due to rash driving, driving under influence of alcohol and overtaking from the wrong sides by the drivers. Lack of adequate traffic safety measures, traffic education and encroachments also contribute to accidents.
- (b) Some of the encroachments within the Right of Way (ROW) have been removed. However, in some cases it could not be done since the matter is subjudice.
- (c) Government has taken following steps to improve condition on NH-1 in order to reduce number of road accidents:
 - (i) Unauthorized median gaps in front of petrol pumps and individual properties have been closed.
 - (ii) Railings, new jersey crash barriers in the median have been provided to prevent frequent crossing of pedestrians, cyclists and scooterists at many locations.
 - (iii) Barbed wire fencing along the Right of Way (ROW) in selected locations has been provided to restrict the movement of animals.
 - (iv) Vehicles met with accidents, broken down vehicles and dead animals from the carriageway are being removed by highway patrol.